

Sixteenth Loksabha

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Title: Regarding the matter where SBI has denied to give certificates and other documents to those students who have availed education loan from State Bank of Travancore.

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Thank you, Madam, for giving me an opportunity to raise a very urgent matter of public importance.

I would like to bring the attention of the hon. Finance Minister through you, Madam, towards the matter where SBI has denied to give certificates and other documents to those students who have availed education loans from State Bank of Travancore. Now, SBT has been merged with SBI. All the documents of the students have been transferred from SBT to SBI. But SBI has been irresponsibly behaving with poor students in Kerala.

Madam, recently the Government of Kerala has decided to give financial assistance to those poor students who have availed education loan from SBI or SBT and failed to repay it. But all the documents are with SBI. They are not returning the documents to the students. As a result, students are not getting any help from the State Government.

Therefore, I would like to request the hon. Finance Minister to intervene in this matter so that they can get back their certificates immediately.

Thank you, Madam.

HON. SPEAKER: Shri N.K. Premachandran and Kunwar Pushpendra Singh Chandel are permitted to associate with the issue raised by Shri Kodikunnil Suresh.